

## Annexure-3

Name of the Corporate Debtor : M.B Patil Gold Private Limited (Under CIRP)

Date of commencement of CIRP: 28/07/2025; List of Creditors as on 31/12/2025

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?							
1	SANGLI DISTRICT CENTRAL CO OPERATIVE BANK LIMITED	11-08-2025	1,83,14,220	1,83,14,220	Secured Financial Creditor	NIL	NIL	NO	100	-	-	-	1)Grampanchayat Madhavnagar 244/2 CS No.1925, Venktesh Apartment, alongwith Manikrao Patil vyapar sankul in that building a) Godwon no.B1 admesuring area 30.95 Sq.Mtr. b) Godwon no.B2 admesuring area 30.02 Sq.Mtr. c) Godwon no.B3 admesuring area 30.02 Sq.Mtr. d) Godwon no.B4 admesuring area 30.95 Sq.Mtr. Total admesuring area 121.94 sq. mtr. Above property valuation Rs. 1,49,55,960.51 2)Basement a) Shop no. G1, area 27.88 sq.mtr. b) G2, area 26.86 sq.mtr. c) G3, area 19.33 sq.mtr. d) G4, area 19.98 sq.mtr. Property valuation Rs. 2,02,83,954.42. 3) 1st floor flat no.F1 area 116.17 sq.mtr. valuation Rs. 47,72,154.40 4)2nd floor flat no. F2 area 101.30 sq.mtr. Valuation Rs. 41,61,307.78 5) Prperty situated at sangli, miraj khupwad city corporation, prakash nagar, ahilya nagar, bearing C.S no. 1956, admeasuring area 85.18sq.mtr. open space along with Swapnshil bungalow admeasuring area 64.80sq.mtr. Valuation Rs.21,09,326. Value of security (1+2+3+4+5) Rs. 4,62,82,703.11 Date. 29.10.2020	The amount claimed by the Financial Creditor has been Admitted.	
	<b>TOTAL</b>		<b>1,83,14,220</b>	<b>1,83,14,220</b>		<b>0</b>			<b>100.00%</b>						



